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Title: Introduction of the Supreme Court of India (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2016.

DR. A. SAMPATH (ATTINGAL): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of permanent Bench at Thiruvananthapuram.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of permanent Bench at Thiruvananthapuram."

The motion was adopted.

DR. A. SAMPATH (ATTINGAL): I introduce** the Bill.

HON. DEPUTY SPEAKER: Item No.28, Shri Pralhad Venkatesh Joshi – Not present.

Item No.29, Shri Pralhad Venkatesh Joshi – Not present.

Item No.30, Shri Pralhad Venkatesh Joshi – Not present.

15.37 hours